Accelerated Urban Water Supply Programme

- 2082. SHRI SUDARSHAN AKARAPU: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the number of water supply schemes sanctioned and completed, State-wise, under the Accelerated Urban Water Supply Programme (AUWSP) as on the 31st March, 2004;
- (b) the amount of Central assistance provided to the States under the scheme as on the 31st March, 2004;
 - (c) the targets fixed under the scheme during Tenth Five Year Plan; and
- (d) whether any performance appraisal of the programme has been conducted to streamline its implementation?
- THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABIAZAD): (a) and (b) The details of number of towns for which water supply schemes have been approved by this Ministry, number of schemes reported to have been commissioned/partially commissioned by the State implementing Agencies and the Central share released by this Ministry to the States as on 31.3.2004 are given Annexure in the statement (See below).
- (c) The physical targets under AUWSP are decided on year to year basis based on the annual allocation. During the first two years of the Tenth Plan, *viz.*, 2002-03 and 2003-04, the target was to cover 100 towns each year and during the current year that is, 2004-05, the tentative target is to cover 200 towns under the programme.
- (d) No, Sir. However, in order to evaluate the performance of implementation of AUWSP, a study on performance of the projects in 62 towns of 24 States has been awarded in November, 2003 to 4 Research Institutes which are expected to submit their reports shortly.

23 August, 2004] RAJYA SABHA

Statement

Centrally Sponsored Accelerated Urban Water Supply Programme
(AUWSP)

	,	/	
			(Rs. in lakhs)
SI. Name of State No.	No. of Schemes sanctioned upto 31.3.2004	No. of schemes commissioned/ partially commissioned upto 31.3.2004	Central share released to State as on 31.3.2004
1 2	3	4	5
1. Andhra Pradesh	22	2	- 1239.77
2. Arunachal Pradesh	3	3	1 427.69
3. Assam	18	3	1 1685.06
4. Bihar	23	3	3 1112.47
5. Chhattisgarh	43	1	4 1589.16
6. Goa	4	1	2 176.18
7. Gujarat	5.	1	1 3035.86
8. Haryana	34	1	7 2840.69
9. Himachal Pradesh	12	2	7 1201.59
10. J&K		5	2 600.37
11. Jharkhand	Ò	–	745.32
12. Karnataka	35	5 2.	3 4620.88
13. Kerala	10) –	- 1148.18
14. Madhya Pradesh	128	3:	2 6452.60
15. Maharashtra	28	3 1:	3 3722.86
16. Manipur	24	1 :	5 1349.27
17. Meghaiaya		_	- 290.87
18. Mizoram	8	3	7 567.36

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1 2	3	4	5
19. Nagaland	2	2	451.40
20. Orissa	28	6	2118.66
21. Punjab	11	9	340.07
22. Rajasthan	61	23	3727.82
23. Sikkim	2	1	225.78
24. Tamil Nadu	62	36	4015.37
25. Tripura	9	2	1113.44
26. Uttar Pradesh	367	149	13325.25
27. Uttaranchal	19	6	1946.37
28. West Bengal	19	4	1338.42
TOTAL:	1037	365	61408.76

Repair of damaged Government quarters

2083. SHRI DARA SINGH CHAUHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether CPWD has recently awarded a tender for repairing of damaged Government quarters of J and H Block, Kali Bari, New Delhi;
- (b) whether it is a fact that inferior quality material has been used and some quarters/Blocks are still in a very dilapidated condition;
 - (c) if so, details thereof and the expenditure incurred on each tender;
- (d) whether any inquiry has been conducted about the material being used for the purpose; and
- (e) if so, the action Government propose to take against the authorities?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) Yes, Sir. Four different tenders have been awarded.